

Calcutta High Court (Appellate Side)

Scrutiny List From 23-07-2021 To 23-07-2021

Sl No.	Case Type	Filing No.	Petitioner	Advocate	Compliance By Date	Reason For Compliance
1	CO	1345/2021	KISHOR GUPTA MISTRI	MS PRIYANKA SAHA	13-08-2021	XEROX ORDER COPY IS NOT ATTACHED AFTER SYNOPSIS
2	CO	1346/2021	KISHOR GUPTA(MISTRI)	PRIYANKA SAHA	13-08-2021	XEROX ORDER COPY IS NOT ATTACHED AFTER SYNOPSIS
3	CPAN	505/2021	SHRABONI MONDAL AND OTHERS	DIBYENDU CHATTERJEE	13-08-2021	1)LIST OF DATES, 2) SYNOPSIS, AND 3)XEROX COPY OF IMPUGNED ORDER IS NOT ATTACHED
4	CRM	4968/2021	PRASENJIT BISWAS	TAPAS MAITY	13-08-2021	1. COPY OF THE HONBLE HIGH COURT ORDER DATED 11-06-2020 IS NOT ATTACHED.
5	CRM	4972/2021	DEBASHRI GHOSH (BHANDARI) AND OTHERS	SUMAN CHAKRABORTY	13-08-2021	THE ORDER OF REJECTION OF BAIL DATED 03/02/2020 IS NOT CORRECT. IT MAY BE 11/02/2020.
6	CRM	4984/2021	DIP BHUNIYA	Puja Goswami	13-08-2021	1. LOWER COURT CASE NUMBER WRITTEN IN 1ST PARAGRAPH OF THE PETITION IS NOT MATCHING WITH CASE NO. OF CERTIFIED COPY.
7	CRM	4987/2021	BIPUL BISWAS ALIAS BIPUL CHANDRA BISWAS	SHATARUP PURKATASTHA	13-08-2021	01. MOBILE NUMBER OF THE PETITIONER IS MISSING. 02. LOWER COURT CASE NUMBER DOES NOT MENTION IN THE 1ST PARA OF THE PETITION. 03. TYPE COPY OF THE ORDER SHEET IS MISSING.
8	CRM	4988/2021	MALATI MONDAL @ MAJUMDAR	ARNAB CHATTERJEE	13-08-2021	1. WRONG ADDRESSING TO THE HONBLE CHIEF JUSTICE (ACTING)
9	CRM	4989/2021	ANUR ALIAS ANOWAR SHAIKH	SHATAROOP PURKAYASTHA	13-08-2021	1. NO PHOTO I.D.
10	CRM	4992/2021	JHANTU SANTRA	MUKTESWAR MAITY	13-08-2021	1. OPPOSITE PARTY NAME IS NOT CORRECT IN THE CAUSE TITLE. 2. NO NOTARY STAMP IN THE PHOTO ID.
11	CRM	4995/2021	SAIFUL ALAM @ SAFIUL ALAM	SANJIB KUMAR DAN	13-08-2021	WRONG ADDRESSING OF HONOURABLE CHIEF JUSTICE (ACTING).
12	CRM	5003/2021	BIPLAB SARKAR	PROBAL SARKAR	13-08-2021	COMMISSIONER SEAL IS MISSING ON PETITIONER PHOTO ID
13	CRM	5007/2021	TAGARI GAIN@TAGARI GAIN(BAIDYA)	ARUSHI RATHORE	13-08-2021	1. PIN CODE NO.OF THE PETITIONER IS NOT GIVEN IN ADDRESS.
14	CRR	1513/2021	SHASHANK SHEKHAR	AMITAVA BHOWMIK	13-08-2021	1. SYNOPSIS AND SHORT LIST OF DATES ARE NOT GIVEN.
15	FMAT	434/2021	SALTEE INFRASTRUCTURE LIMITED	ASIF SOHAIL TARAFDER	13-08-2021	NO COURT FEE AND WELFARE STAMP GIVEN IN THE VAKALATNAMA

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16	WPA	11893/2021	MAJET MONDAL AND ANR	SURYANEEL DAS	13-08-2021	1. SHORT LIST OF DATES, SYNOPSIS, POINTS OF LAW ARE MISSING.
17	WPA	11895/2021	SUJIT MALLICK	Sandipan Maity	13-08-2021	1. WRONG PRESENTATION FORM.
18	WPA	11898/2021	SENGEL SINGH SAREN	NIRMAL ROY	13-08-2021	NO SHORT LISTS OF DATES AND THE ZERO PAGES ARE NOT IN PROPER FORM
19	WPA	11918/2021	MD. HACHEN ALI MALLICK	Arindom Chatterjee	13-08-2021	1) SHORT LIST OF DATES IS NOT PROVIDED.
20	WPA	11919/2021	JAVED KHAN	SOUMYAJIT BHATTA	13-08-2021	1) SHORT LIST DATES IS NOT PROVIDED.
21	WPA	11921/2021	NASREEN NESSA	AFSAR ALI	13-08-2021	1) WRONG ADDRESSING OF THE HONBLE CHIEF JUSTICE(ACTING) AT THE THIRD PAGE OF THE PETITION.
22	WPA	11954/2021	NABAB ALI MOLLA	GOBINDA CHANDRA BAIDYA	13-08-2021	1) THE PIN CODE OF FIRST RESPONDENT IS NOT PROVIDED AT THE FIRST PAGE OF THE PETITION.
23	WPA	11967/2021	SK NASIM ALAM	MIR ANOWAR	13-08-2021	WRONG ADDRESSING OF HONBLE CHIEF JUSTICE(ACTING)
24	WPA	11972/2021	MANOHAR SEKH	MRINAL DAS	13-08-2021	1)WRONG ADDRESSING THE HONBLE CHIEF JUSTICE (ACTING) AT THE FOURTH PAGE OF THE PETITION
25	WPA	11990/2021	SANJOY PRASAD NANDY AND OTHERS	SUPRATICK SYAMAL	13-08-2021	THERE IS NO SIGNATURE OF THE LD. ADVOATE AT THE CERTIFICATE GIVEN IN THE PRAYER PORTION OF THE WRIT PETITION
26	WPA	11997/2021	PINTU GHOSH	NIBEDITA BARUI		
27	WPA(H)	48/2021	JAYASISH PRAMANIK	SOURAV MONDAL	13-08-2021	1) THE PRESENTATION FORM IS NOT UP TO DATE.